S. No. 1 **Supplementary List** Video conference

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP (CRL) no. 02-A/2020

Hilal Ahmad Mir

.... Petitioner(s)

Through:- Mr Syed Musaib, Advocate v/s

Union Territory of JK and others.

.... Respondent(s)

Through:- Mr B. A. Dar, Sr. AAG

CORAM:

HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE

ORDER 23.04.2020

Further two weeks' time is granted to the respondents for filing reply. List on 4th May, 2020.

SD/

(ALI MOHAMMAD MAGREY) **JUDGE**

Srinagar 23.04.2020 **Amjad Lone PS**